regard are still under the consideration of the Municipal Corporation of Delhi.

#### Boundary dispute between Maharashtra and Karnataka

\*357. SHRI K. N. DHULAP:
SHRI GULABBRAO PATIL:
SHRI DEORAO PATIL:
SHRI R. D. JAGTAP AVERGOANKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have taken any special steps during Emergency for solving boundary dispute between Maharashtra and Karnataka; and
- (b) if so, what are the details in this reard?

THE MINISTER OF HOME AF-FAIRS (SHRI K. BRAHMANANDA REDDI): (a) and (b) The efforts of the Government to arrive at a satisfactory solution to the dispute are continuing and it would not be appropriate to give out details at this stage.

## Implementation of 20-point Programme in the Union Territory of Pondicherry

\*358. DR Z. A. AHMAD: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Advisory Committee of the Union Territory of Pondicherry has taken a decision for the speedy implementation of the 20-point Programme;
- (b) if so, what are the details in this regard; and
- (c) the steps Government have taken to see that these decisions are carried out in the Union Territory?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI OM MEHTA): (a) to (c) The

function of the High Level Advisory Body constituted by the Government of Pondicherry is to review periodically the implementation of the 20-Point economic programme. The suggestions made by the Committee from time to time are considered by the Government of Pondicherry for appropriate action.

#### Filling up of posts reserved for Scheduled Tribes and Scheduled Castes

\*359. SHRI BHAIYA RAM MUNDA: SHRI N. H. KUMBHARE:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government are aware that large number of posts reserved for Scheduled Tribes and Scheduled Castes under different Ministries, Departments and Public Undertakings, have not been filled up and are being carried over year after year; and
  - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA): (a) and (b) I lay on the Table of the House a statement [See Appendix XCIV Annexure No. 67] showing the number of vacancies reserved for Scheduled Castes and Scheduled Tribes and those filled by candidates belonging to these communities in the services under the Central Government and in the services under the Public Sector Undertakings during the years 1973 would be seen from the 1974. As statement, a large proportion of vacancies reserved for Scheduled Castes has been filled by Scheduled Caste candidates. As regards Scheduled Tribes, all the vacancies that are reserved for them have not been filled by Members of Scheduled Tribes for the reason mainly that the vacancies in the various Central Government Departments arise in different parts of the country and sufficient

number of applicants are not forthcoming for such notified appointments in the local employment exchanges.

### Government employees removed from service for doubtful integrity

534. SHRI SANAT KUMAR RAHA: Will the PRIME MINISTER be pleased to state the number of Central Government employees who have been removed from service for doubtful integrity during the Emergency period?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA): According to the information available up to 31-12-1975, 2044 Central Government employees have been retired from service prematurely on account of their

inefficiency and/or doubtful integrity since the promulgation of the Emergency. Besides, 28 officers of the All-India Services have also similarly been prematurely retired.

# Production of electricity in the country

535. SHRI SALIL KUMAR GAN-GULI: Will the Minister of ENERGY be pleased to state the total quantity of electricity produced in India in each State indicating the different methods of production?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): The total energy generated in India in each. State from various sources viz. hydro, thermal and nuclear during 1974-75 is given below:

	Name of State/System					Generation in 1974-75			
				r	_	Hydro (MU)	Thermal (MU)	Nuclear (MU)	Toal (oMU)
ı.	Haryana	•	•	4			125		125
2.	Himachal Pradesh					152			152
3.	Jammu & Kashmir			• .		273	19	• •	292
4.	Punjab		•			487	137		624
5.	Rajasthan		•		• •	1198	• •	739	1937
6.	Uttar Pradesh	•	•		•	1573	54 50		7023
7.	Gujarat	•	•	. ~		482	5182		5664
8.	Madhya Pradesh			•	•	541	3388		3929
9.	Maharashtra	٠.		•		5169	5785	1546	12500
10.	Andhra Pradesh		• ′	•	٠	977	2727		3704
II.	Karnataka	•				4653		••	4653
12.	Tamil Nadu				•	3 <b>8</b> 77	3538		7415
13.	Kerala		•	•	•	2659		.:	2659